

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA. 221 of 1996.
(OA.597 of 1996)

Date of Order: 19.7.96.

Present: Hon'ble Mr.Justice A.K.Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

ASHIS MUKHERJEE

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. B.C.Sinha, counsel.
For the respondents: NONE.

O R D E R

This MA has been filed out of the list to-day in connection with OA.no.597 of 1996 in which an Order was made on 13.5.96 that the examination held on 12.5.96 in pursuance of the letter annexed as Annexure-A2 to the petition, may be finalised but the results should be stayed till the date of admission hearing.

It is submitted by Mr.Sinha, 1d.counsel, appearing for the applicant, that the supplementary examination has been held on the 7th July, 1996 and he prays for an Order in this MA that the result of supplementary examination should also be stayed till the date of admission hearing as ordered in the OA.

None appears for the respondents. Copy of this MA be served upon the 1d.counsel for the respondents in the OA by 5.8.96 when the matter will come up for ~~admission~~ Orders.

In the meantime, we direct by way of an interim measure that the result of supplementary examination held on 7.7.96 in pursuance of the letter at A.3 to this MA may be finalised but the results shall not be published till the date fixed.

Plain copy of this Order be given to the 1d.counsel for the applicant for immediate communication of the respondents.

(M.S.Mukherjee)
Member(A)

A.K. Chatterjee
(A.K. Chatterjee)
Chairman.